

SLP(C)No. 18564 OF 2001  
ITEM No.40

Court No. 5

SECTION XIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.18564/2001

(From the judgement and order dated 20/01/2001 in CRP 5414/1997  
of The HIGH COURT OF A.P AT HYDERABAD)

KORADA VENKATARAO

Petitioner (s)

VERSUS

STATE OF A.P. & ORS.  
(With prayer for interim relief and office report )

Respondent (s)

Date : 29/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI  
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s)

Mr. Y. Raja Gopala Rao.,Adv.

For Respondent (s)

Mr. T.V. Ratnam,Adv.

UPON hearing counsel the Court made the following  
O R D E R

....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

In view of the letter circulated, the case is  
adjourned by two weeks for filing rejoinder.

.SP1

(N. Annapurna)  
Court Master

(Kanwal Singh)  
Court Master